

PUNJAB VIDHAN SABHA SECRETARIAT

Unstarred Questions

TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON

Saturday, the 11 March, 2023

To Construct the School Building of Village Kamalpur

116. Sardar Manjinder Singh Lalpura, M.L.A.:- Will the Education Minister be pleased to state that whether it is a fact that the school building of village Kamalpur of Assembly Constituency Khadoor Sahib is in a dilapidated condition; if so, the time by which it will be reconstructed ?

Details of Recruitments Made by the Government from 2021-22 and 2022-23 to Till-date

130. 1. Sardar Pratap Singh Bajwa, M.L.A.

2. Doctor Nachhatar Pal, M.L.A.:- Will the Chief Minister be pleased to state:-

- a) the number of recruitments made by the Government from financial year 2021-22 and 2022-23 to till date togetherwith the names of the departments for which the recruitments have been made and the categories of the posts so recruited; details be given;
- b) the time by which advertisement and selection process for making such recruitments was completed togetherwith the dates on which the appointment orders were issued alongwith the time by which the remaining recruitment process will be completed;
- c) the number of candidates recruited from Punjab and the number from other states from Punjab during these recruitments; the details be given;
- d) whether the reservation policy is being implemented precisely as per the reservation policy for Scheduled Castes and Backward Classes during making recruitment by the Government; if so, the details thereof; and if not, the reason therefor ?

Details of Employees Recruited on Contractual Basis at Punjab Civil Secretariat

131. Sardar Pratap Singh Bajwa, M.L.A.:- Will the Chief Minister be pleased to state that:-

- a) the number of employees recruited by the present Government till now at the Punjab Civil Secretariat on contractual Basis or through outsourcing togetherwith the number of recruitments planned to be made in ensuing period; the details be given ;
- b) the amount of salary is being paid per month to the recruited or to be recruited employees; category-wise details be given?

District-wise Details of Licences of weapons

137. Shrimati Inderjit kaur Maan, M.L.A.:- Will the Chief Minister be pleased to state that:-

- a) the district-wise number of weapon Licences given in Punjab at present ;
- b) the number of people who have criminal record, out of the Licences, ordered to be cancelled by the Government after verification ?

Details of Aam Aadmi Clinics in Assembly Constituency, Chabbewal

152. Doctor Raj Kumar Chabbewal, M.L.A.:- Will the Health and Family Welfare Minister be pleased to state:-

- a) the number of Aam Aadmi Clinics opened in Assembly Constituency, Chabbewal alongwith the number of Clinics proposed to be opened;
- b) the proposal to fill up those vacant posts of staff (Doctors/Paramedical) which have been shifted from running Dispensaries and Hospitals in these Clinics ?

To Widen and Strengthen the Road Leads from Nagoke Gharat to Fatehabad

155. Sardar Dalbir Singh Tong, M.L.A.:- Will the Public Works (B&R) Minister be pleased to state:-

- a) whether it is a fact that the road leads from Nagoke Gharat to Fatehabad, having the length of 5.30 k.m and width of 10 feet and the same has been constructed before 7 years approximately;
- b) if the reply to part (a) be in affirmative whether there is any proposal under consideration of the Government to widen and strengthen the said road; if so, the time as to when ?

Details of Vacant posts of (BPEO) in Punjab

161 . Shri Budh Ram, M.L.A.:- Will the Education Minister be pleased to State:-

- (a) the total number of Posts of Block Primary Education Officer (B P E O) under Elementary Education Department in the State alongwith the number of filled up Posts and those lying vacant out of the same;
- (b) the reasons for not filling up the said vacant Posts alongwith the time by which the same will be filled up ?

To Send pending Medical Bills of Education Department to Education officer

162 . Shri Budh Ram, M.L.A.:- Will the Education Minister be pleased to State that:-

- (a) whether it is a fact that many of medical reimbursement bills are lying pending in the Office of D.P.I.(Secondary Education) and D.P.I. (Elementary Education) situated at Mohali; if so, the time by which the Said bills will be cleared and sent to the District Education Officer;
- (b) whether the Govt. will fix the responsibility of the concerned officials for the long pendency of the Said cases ?

To Provide Financial Aid to the Families residing from 20 years in Budhlada, Baretta, Boha

163 . Shri Budh Ram, M.L.A.:- Will the Local Government Minister be pleased to State that:-

- (a) whether it is a fact that there are a number of such families who have no house registries etc but have been living for 20-20 years; in Budhlada, Baretta and Boha the three cities of Sub division Budhlada ;
- (b) if so, whether the Govt. will consider to provide any financial assistance under the Pradhan Mantri Awas Yojana or any other Scheme to such families whose houses are in a dilapidated condition ?

To issue Health Card to each Citizen of the State

165 .Dr. Sukhwinder Kumar, M.L.A.:-Will the Health and Family Welfare Minister be pleased to State the time by which the State Government is proposing to start distribute a Health Card to each citizen of the state having entire digital information on it togetherwith the time by which the health card will be provided to all Citizen of the state togetherwith the benefits which can be availed by the citizen, separately ?

To Set up Govt. Hospital for the treatment of various diseases of children at Ludhiana

168 .Smt. Rajinder Pal kaur, M.L.A.:-Will the Health and Family Welfare Minister be pleased to State that whether there is any proposal under consideration of the Govt. to set up any Govt. Hospital only for the children at Ludhiana city; if so, the time as to when ?

To regularize the unauthorized colonies of Assembly Constituency Ludhiana South

169 .Smt. Rajinder Pal kaur, M.L.A.:- Will the Local Govt. Minister be pleased to State that a number of towns and colonies are still unauthorized in Assembly Constituency Ludhiana South due to which the construction work of Sewerage, water Supply and roads are lying incomplete since a long time, if so, whether there is any proposal under consideration of the Govt. to authorize the said areas; if so, by when?

Details of Suicides Committed by Farmers and Labourers From the Year 2012 to-date

179. Doctor Nachhatar Pal, M.L.A.:- Will the Agriculture Minister be pleased to state the district-wise number of the farmers and labourers who have Committed Suicides alongwith the help provided by the Government to such effected families togetherwith the steps taken by the Government to check such suicides in future; an extensive detail be given?

To Reduce Excess Quantity of Pesticides and Chemicals in the State

180. Doctor Nachhatar Pal, M.L.A.:- Will the Agriculture Minister be pleased to state whether it is a fact that due to the excess use of pesticides and chemicals in the state this quantity has now reached up-to the alarming level and the residues of these medicines/chemicals have highly polluted the ground water; if so, the efforts are being made by the Government to help the farmers to use these medicines properly and to reduce the quantity of such medicines; detail be given?

Details of Expenditure Incurred on Advertisements of Print Media from 11th March, 2022 to-date

181. Sardar Pratap Singh Bajwa, M.L.A.:- Will the Information and Public Relations Minister be pleased to state that:-

- a) the agency-wise total amount of expenditure incurred on the advertisements by the Government though print media, Electronic Media, Hoardings and Indications/Flex Boards etc. by the Director, Information and Public Relations and Board/Corporations from 11th March, 2022 to-date;
- b) the criteria being adopted by the Government to issue advertisements to print media and electronic media separately ?

Details of revenue Collected by the Nager Council of Lehragaga from all sources for April, 2017 to March, 2022

182.Shri.Barinder Kumar Goyal, M.L.A.:- Will the Local Government Minister be pleased to state the amount of revenue received by Nagar Council of Assembly Constituency Lehragaga from April, 2017 to March, 2022 from all sources togetherwith the works on which this amount was incurred and detailed list of the names of the president of Nagar Council from April, 2017 to March,2022 be given?

To Provide New C.T Scan, M.R.I, and Dialysis Machines and to set-up an I.C.U in Government Hospital of Nabha

194. Sardar Gurdev Singh Dev Maan, M.L.A.:- Will the Health and Family Welfare Minister be pleased to state that:-

- a) whether there is any proposal under consideration of the Government to provide new C.T Scan, M.R.I, and Dialysis Machines and to set-up an I.C.U in Government Hospital of Nabha; if so, the time as to when;
- b) the time by which the work of Gynecology department will be completed alongwith the time by when this service will be started ?

To Construct a Medical College at Zira

195. Shri Naresh Kataria, M.L.A.:-Will the Medical Education and Research Minister be pleased to state the present status of the Medical college whose foundation stone was laid in year, 2021 and whether the government proposes to construct this college;if so ,the time by which this work will be completed and study will be started here at ?

To Construct Bus Stand at Town Makhu of Assembly Constituency, Zira

196. **Shri Naresh Kataria, M.L.A.:-** Will the Local Government Minister be pleased to state as to whether it is a fact that the foundation stone of bus stand was laid during the previous Government at town Makhu of Assembly Constituency Zira; if so, the time by which the work of this bus stand is likely to be completed ?

Details of Deaths Occurred due to Heart Attack from the Year 2010 upto December 2022

199. **Sardar Manjinder Singh Lalpura, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state the total number of deaths occurred in Punjab and district Tarn Taran due to Heart Attack in the year 2010 upto 31 December 2022, the details be provided ?

Details of Deaths Occurred due to Drug Overdose in District Tarn Taran

200. **Sardar Manjinder Singh Lalpura, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state the total number of deaths occurred due to drug overdose other than alcohol in district Tarn Taran from the year 2017 upto 31.12.2022 and as per the postmortem report of each deceased person the name of the drug together with the name of drug whose overdose caused the death ; the details be provided ?

Details of inquiry conducted for the Selection of Board of Director and Chairman in Amritsar Central Cooperation Bank Limited, Hall, Gate

207. **Doctor Jasbir Singh Sandhu, M.L.A.:-** Will the Chief Minister be pleased to state the details regarding inquiry which was conducted by Joint Registrar Cooperative services, Jalandhar with regard to the election of Board of Director and Chairman in Amritsar Central co-operative Bank limited, Hall gate ?

To make good water Supply and Saverage at Amritsar City

208. **Doctor Jasbir Singh Sandhu, M.L.A.:-** Will the Local Government Minister be pleased to state that whether there is any proposal under consideration of the Govt. to overcome the problem arising due to old water supply and sewerage in Amritsar city; if So, the time as to when ?

Detail of Development Project in Assembly Constituency Amritsar (west)

209. **Doctor Jasbir Singh Sandhu, M.L.A.:-** Will the Local Govt Minister be pleased to state that the names and details of development project which was approved by the Govt. in Assembly Constituency of Amritsar West from dated 1April, 2017 to 31march, 2022 Togetherwith the name of the agency by which the same were projected, the details be given?

Details of Grants given to Gram Panchayat of Village Khanauri

212. **Shri Barinder Kumar Goyal, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state the amount of grant or financial assistance provided to gram panchayat of village Khanauri of Assembly Constituency Lehragaga from April 2017 to March 2022 alongwith the purposes whereto the same has been spent; the details thereof ?

Details of the Action Taken on Murders and Other Incidents occurred in the State from April 2022 till date

215. **Doctor Sukhwinder Kumar, M.L.A.:-** Will the Chief Minister be pleased to state the number of persons murdered in the state by gun shot,by other weapons from April 2022 to date along with the number of cases registered pertaining to kidnapping, theft, robberies and extortion; the number of cases out of these which have been solved togetherwith the number of accused who have been arrested, the reasons for not arresting the remaining accused so far, the concrete steps being taken by the Govt. to prevent such incidents in the future and to maintain law and order in the State, the details thereof ?

Details of the Bill Payments of Women's Free Bus Travel Facility

217. **Doctor Sukhwinder Kumar, M.L.A.:-** Will the Social Security Minister be pleased to state:-
(a) whether the Government is paying the bills of PRTC, Punjab Roadways and PUNBUS for the facility of free bus travel for women on time; if so, the details thereof and if not, the number of bills pending for payment month-wise towards the Government togetherwith the time by which the pending bills will be paid and the reasons for not paying the bills on time;
(b) whether there is any proposal under consideration of the Government to ensure the payment of bills on monthly basis for free bus travel in view of the salaries of the employees of PRTC, Punjab Roadways and PUNBUS including diesel , spare parts and other day-to-day expenses; if so, the time as to when and if not, the details thereof ?

Details of PUNBUS, Punjab Roadways and PRTC Buses

226. **Shrimati Inderjit Kaur Mann, M.L.A.:-** Will the Transport Minister be pleased to state :-
(a) the number of buses owned by Government Agencies like PUNBUS, Punjab Roadways and PRTC;
(b) the number of routes which these agencies have and the number of routes lying discontinued out of the same togetherwith the number of routes which are functional, whether there is any proposal under consideration of the Government to continue the discontinued routes; if so, the time as to when;
(c) the income of Government Transport Agencies from year 2007 to 2022 togetherwith the income at present ?

Details of Sand Quarries from Year 2007 to year 2022

227. **Shrimati Inderjit Kaur Mann, M.L.A.:-** Will the Mines and Geology Minister be pleased to state :-
(a) the number of sand quarries for the use of public in the state;
(b) the total number of quarries that had been functioning from year 2007 to 2022 alongwith the number of the same functioning presently ?

To Develop the Ground of Government Ripudaman College, Nabha as Multi Sports Stadium

228. Sardar Gurdev Singh Dev Mann, M.L.A.:- Will the Sports and Youth Affairs Minister be pleased to state whether there is any proposal under consideration of the Government to develop the ground of Government Ripudaman College situated at Nabha into Multi Sports Stadium; if so, the time as to when?

To Construct High-Tech Bus Stand at Assembly Constituency, Nabha

229. Sardar Gurdev Singh Dev Maan, M.L.A.:- Will the Local Government Minister be pleased to state whether it is a fact that the previous Government had approved the proposal to construct a high-tech bus stand at Nabha with funding of Rs. 4 crores; if so, the time by which the said work of bus stand would be started; the details thereof ?

Four-Laning of Bhawanigarh- Nabha-Gobindgarh Road

230. Sardar Gurdev Singh Dev Maan, M.L.A.:- Will the Public Works (B & R) Minister be pleased to state whether it is a fact that the previous Government had approved the proposal to four-lane the Bhawanigarh-Nabha-Gobindgarh road; if so, the time by which the work of four-laning the said road is likely to be started?

To Give Compensation to the Farmers of Tehsil Patiala and Dudhan Sadhan Under Assembly Constituency Sanaur

237. Doctor Sukhwinder Kumar, M.L.A.:- Will the Revenue Minister be pleased to state:-

- a) the area of land in acres under paddy crop of the farmers of villages falling in Tehsil Patiala and Tehsil Dudhan Sadhan under Assembly Constituency Sanaur which got affected firstly by china virus and then rain/hailstorms during the year 2022; the amount of compensation paid to the farmers in respect of the damaged crops separately alongwith the compensation yet to be paid; the reasons for not paying the pending compensation to the farmers so far togetherwith the time by which the same would be given to the affected farmers; the village-wise details thereof;
- b) the area of land in acres of paddy crop of the farmers in the state which got affected firstly by china virus and then rain/ hailstorms during the year 2022 the amount of compensation paid to the farmers for the damaged crops alongwith the number of farmers yet to be given the compensation; the reasons for not giving the so far alongwith the time by which the same would be given to the affected farmers; the district-wise details thereof ?

Number of Government Elementary Schools in Assembly Constituency, Raikot

240. Shri Hakam Singh Thekedar, M.L.A.:- Will the Education Minister be pleased to state the number of Government Elementary, High and Senior Secondary Schools in Assembly Constituency, Raikot togetherwith the number of sanctioned and vacant posts lying in these Schools togetherwith the time by which these posts will be filled-up ?

Exemption of Market Committee Fee under IDBP 2017

249. Doctor Kashmir Singh Sohal, M.L.A.:- Will the Agriculture Minister be pleased to state the number and names of Agri Mega Projects which have taken exemption from the market Committee fee under the Industrial Development Business Policy 2017; whether all these companies have fulfilled the conditions for exemption after setting up this Mega Project?

**Chandigarh
The 09 March, 2023**

**Surinder Pal
Secretary,
Punjab Vidhan Sabha.**

Note:- if any question is transferred to other department then it would be deemed to be the same department to which it has been transferred.